



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09-03-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/12/2020 IN
PETITION NUMBER : CP/1180/IB/2018
NAME OF THE PETITIONER(S) : TARMAL INDUSTRIAL SUPPLY COMPANY
NAME OF THE RESPONDENT(S) : ECO-CHEM LABORATORIES PVT LTD
UNDER SECTION : SEC 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION FOR WHOM	
1)	P. Stella Mary (for) K. Muralthy	Counsel for Respondent.	
2.	N. ELANCO	Counsel for Petitioner	

ORDER

Mr.N.Elango, Advocate appearing on behalf of the Applicant/Petitioner represents that since the matter has been settled amicably as between the parties and hence seeks to withdraw this Petition upon instructions.

Taking into consideration the said representation as well as Rule 8 of I&B (AAA), Rules, 2016, this Petition stands **dismissed as withdrawn**. File to records.

-SD-
(ANIL KUMAR B)
MEMBER (TECHNICAL)
MS

-SD-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)